

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Rst.A.No.495/KB/2017
T P No. 45/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Tanushree Promoters Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M.S. Tiwari
P. C. Tiwari
15/1/18

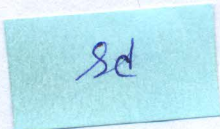
ORDER

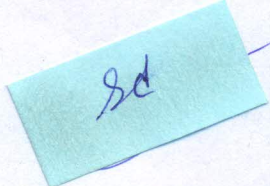
Ld. Counsel for the petitioners is present.

Petitioner has filed this restoration application against the order dated 02/08/2017 for restoration of Rst. A. No. 291/KB/2017, which has been moved on 25/08/2017, i.e. within the period of limitation.

In the interest of justice we hereby allow the application and restore the Rst. A. No. 291/KB/2017 to its original number.

List it on 22/02/2018 for hearing of Rst. A. No. 291/KB/2017.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)